

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/233/2016

NAME OF THE APPLICANT(S) : N. T. Sabapathy

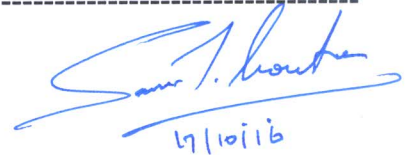
NAME OF THE RESPONDENT(S) : Registrar of Companies, Chennai & another
(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)

UNDER SECTION : 614(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) SAM JAYARAJ
HOUSTON
FOR
KRISHNA PRASAD.R.

COUNSEL FOR THE
PETITIONER


17/10/16

ORDER

Counsel for petitioner present and sought time for filing proof of service to notices sent to the respondents. Time extended at request. Put up on **26.10.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K Anantha Padmanabha Swamy)
Member (Judicial)